

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**STARRED QUESTION NO. 21
TO BE ANSWERED ON 02.02.2026**

DELAY IN OPERATIONALIZATION OF DISPENSARIES UNDER ESIS

***21. SHRI MADDILA GURUMOORTHY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that despite the Employees' State Insurance Corporation (ESIC) having accorded "in-principle" approval for opening 17 dispensaries under Employees State Insurance Scheme (ESIS), the said dispensaries are yet to become operational;**
- (b) if so, the reasons therefor;**
- (c) whether the delay is due to the non-sanction of medical and non-medical posts by the State Government despite repeated follow-ups by ESIC, if so, the details thereof; and**
- (d) the details of the steps being taken by the Government to ensure early sanction of said posts by the State Government so that the long-pending ESIS dispensaries can be made functional for the benefit of industrial workers and their families in Andhra Pradesh?**

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 21 FOR 02.02.2026 BY SHRI MADDILA GURUMOORTHY REGARDING DELAY IN OPERATIONALIZATION OF DISPENSARIES UNDER ESIS.

(a) to (d): Employees' State Insurance Corporation (ESIC) accords approval for opening of new dispensaries with the consent of the concerned State Government. ESIC provides the infrastructural and monetary support whereas the operation and management of dispensaries is carried out by the respective States / UTs under Section 58 of ESI Act, 1948 (subsumed in Code on Social Security, 2020).

ESIC accorded "in-principle" approval to set up total 17 dispensaries (5-one doctor dispensaries, 7- two doctor dispensaries, 3- three doctor dispensaries and 2-five doctor dispensaries) in Andhra Pradesh, during the period from 2016 to 2021. The major steps involved for functionalization of these dispensaries are sanctioning of the medical and non-medical posts by the State Government and provision of locations by ESIC.

The State Government of Andhra Pradesh has sanctioned Medical, Para-Medical and Nursing staff for early operationalization of 5 dispensaries, on priority basis, located at Tirupati District at Tirumala Tirupati Devasthanam (TTD), Satyavedu, Varadaiahpalem, Naidupeta and one dispensary in Nellore District at Muthukuru. Also, the process for sanctioning of Staff in remaining 12 dispensaries has been initiated.
